Annexure-7
Name of the corporate debtor: Aelis Enterprise Learning and Implementation Solutions Private Limited; Date of commencement of CIRP 21.03.2022; List of creditors as on: 12.04.2022

T is of coverational creditors (Government dues)

-	ES	No. ST	
	ESI Corporation	Details of claimant Department Ge	
	Central	Governme nt	
	04 04 2022	Details Date of receipt	
	₹ 975.051.00 ₹	Details of claim received Date of Amount claimed receipt	
		Amount of claim admitted	
	Statutory Dues	Details of claim admitted Nature of claim W rel	
	N N	Whether related party?	C
	N.	% of voting share in CoC, if applicable	
	<u>z</u>	contingent claim	
	<u>Z</u>	any mutual dues, that may be set- off	* manne of
	A	claim under verification	Amount of
	Claims f without: supportin Docume evidenci such clai It was fil on Adho Basis He Departin has been asked to proper supportin documer for evide ₹ 975,051 00 of claim	claim not admitted	Amount of
	Claims filed without any supporting Documents evidencing such claims. It was filed on Adhoc Basis Hence Department has been asked to give proper supporting documents for evidence	any	Remarks, if

